## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/173/2016

NAME OF THE PETITIONER(S)

: Raja Raja Varma Purushothaman

NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

S. v. Show kandun

MRSHAN ATTO

for Han; shon Karroon;

PRABHAKARAN.G

Respondent, 1, 2, 4 to 7

for MIS. S. RAMASUBRAMANIAM

## ORDER

Counsel for the Petitioner and Counsel for R1, R2, R4 to R7 and Counsel for R3 are present. Counsel for the Petitioner prayed for time to file compilation for making final submissions. At request, time is enlarged. Put up on 30.8.2017 at 10.30. A.M.

S. virgardferan.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)